Annexure-7
Name of the corporate debtor: EUROPEAN PROJECTS & AVIATION LIMITED; Date of commencement of CIRP:APRIL 1, 2025; Modified List of Creditors as on: July 16, 2025
List of operational creditors (Government dues)

(Amount in₹)

SI. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent	-	claim under	claim not	Remarks, if any
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	claim	dues, that may be set- off	verification	admitted	
1	INCOME TAX OFFICER (TDS) WARD 1(2)(2)	YES	08-Apr-25	35,96,310		Government Dues	NO	ZERO	NIL	NO	NIL		Amount of Rs.1629586/- has been admitted u/s. 53(1)(e)(i) against the aggregate claim amount of Rs.3596310/- Rejected Amount of Rs.1966724/- comprises of interest & additional interest.
2	STATE TAX OFFICER MUM-VAT- C-846	YES	08-Apr-25	43,68,89,467		Government Dues	NO	ZERO	NIL	NO	NIL	43,68,89,467	Claim rejected as the appeals in all matters are pending and it does not constitute an acknowledged debt.
3	STATE TAX OFFICER (2) i/c, UNIT-63, SURAT		15-Apr-25	8,68,54,209		Government Dues	NO	ZERO	NIL	NO	8,68,54,209	-	1. Claim received on 15-04-2025 at 4:50pm 2. Additional documents sought to ascertain the correctness of claim and 3. Verification to be done thereafter
	TOTAL			52,73,39,986	16,29,586		NO	ZERO	NIL	NO	8,68,54,209	43,88,56,191	